

Collectorate	High Court/ Supreme Court/CEGAT	W.P. No./ S.L.P No.	Issue involved	Approximate amount involved where quantifiable
				Rs.
Meerut	1. Central Excise and Gold (Control) Appellate Tribunal.	..	146 SFGs of cigarettes seized on 5-3-81	2.32 lakhs
	2. Do.	..	31 GFGs of cigarettes seized on 7-9-82.	0.95 lakhs
	3. Do.	..	57 GFGs of cigarettes seized on 8-9-82.	0.54 lakhs
Madras	1. Delhi High Court.	GWP 2925/82	Classification of hulls and slides of cigarette packets.	Both cases put together about 73.26 lakh <sup>s</sup>
	2. Madras High Court.	WP 8437/83	Relating to exemption under Central Excise) Notification 104/82 dated and 234/82 dated 1-11-82 to hulls shells of cigarette packets.	
Calcutta	1. Calcutta High Court	8670(W)/1978	Suspected under valuation of cigarettes	..
	2. Calcutta High Court	GR No 10359 (W)/1982	Dutibility of smoking mixture captively consumed for manufacture of cigarette.	..
	3. Calcutta High Court.	FMAT No. 3394/79 out of 20521 (W) 1975.	Relates to PME issue under new Section 4 of the Central Excise & S.I.t Act, 1944.	..
Bangalore	1. Karnataka High Court.	WP. No. 3038/79	Duty on PME.	..
	2. Delhi High Court.	GWP No. 2925/82	Classification of paper and paper Board.	..
	3. Karnataka High Court.	W.P. No. 12980/83	Classification of cut tobacco	..

#### Purchase of Dornier aircraft for Vayudoot Service

\*239. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Govern-

ment have decided to purchase Dornier aircraft for the Vayudoot Service;

(b) if so, what are the sectors on which these aircraft will be operated;

(c) whether there is a persistent demand for the introduction of Bombay—Varanasi—Bombay air service; and

(d) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) Subject to acquisition of Dornier aircraft economic viability of operations and availability of infrastructure facilities, Vayudoot has plans to connect the following stations with the new aircraft by 1984-85:—

1. Rajamundry
2. Cuddapah
3. Warrangal
4. Mysore
5. Calicut
6. Ratnagiri
7. Nanded
8. Surat
9. Rai Bareli
10. Bikaner
11. Jaisalmer

(c) Yes, Sir. Indian Airlines has received requests for introduction of Bombay—Varanasi—Bombay service.

(d) Indian Airlines would consider operating this service after its capacity has been augmented and if justified by the anticipated volume of traffic.

#### Harassment of Indian Fishermen by Coast Guards

\*240. PROF. B. RAMACHANDRA RAO: Will the Minister of DEFENCE be pleased to state:

(a) what steps are being taken by Government to ensure that Indian Fishermen engaged in deep-sea fishing are not harassed by the Coast Guard authorities;

(b) whether it is a fact that Government have received representations in this regard, especially from the fishing industry, based on the East Coast; and

(c) if so, what steps Government have taken in the matter?

THE MINISTER OF DEFENCE (SHRI S. B. CHAVAN): (a) to (c) No representations either from the fishermen or fishing industry have been received by

the Government. However, complaints of a general nature from two Hon'ble Members of Parliament has been received recently. Although no specific instance of harassment of fishermen by the Coast Guard was listed in these complaints, yet necessary orders have been issued to Coast Guard ships to exercise due care and ensure that fishing operations are not interrupted and no inconvenience is caused to the Indian deep-sea fishing trawlers.

#### Foodcrafts Institutes

@1437. SHRI M. M. JACOB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what is the number of foodcraft institutes which are offering diploma or degree courses in the country;

(b) whether Government have received any representation from the Government of Kerala to upgrade the foodcrafts institutes in Kalamasserry in Kerala; and

(c) if so, what action Government have taken on this proposal for starting post graduate courses or increasing the number of seats in the existing Institute?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) 12 (Twelve) foodcraft Institutes, offering craft and diploma courses, are functioning in different parts of the country.

(b) Yes, Sir.

(c) Keeping in view the financial and technical constraints; it has not been possible to accept the proposal for starting 3 years diploma courses for the present. No proposal for increasing the number of seats has been received.

Loan sought from World Bank by various States for Bus Transport system

1438. SHRI T. THANGABALU: Will the Minister of FINANCE be pleased to state:

@Previously Unstarred Question 1258, transferred from the 3rd August, 1984.